## Annexure-3 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021 Name of the corporate debtor: Ms. Bloom Dekor Limited; Date of commencement of CIRP: 11.10.2023 NCLT order C. P. (I.B) No. 127 of 2020 dated 11.10.2023 List of creditors as on: 0.6.11.2023 List of secured financial creditors (other than financial creditors belonging to any class of creditors) Details of claim admitted Amount of Amount of Amount of Remarks, if any

realine of	Details of Claim received		Details of claim admitted						Amount or	Amount of	Amount or	Amount or	Kemai KS, ii any	
creditor	Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% voting	continge nt	any mutual	claim not	claim under		
	receipt	claimed	claim	claim	covered by	covered by	related	share in CoC	claim	dues, that	admitted	verification		
			admitted		security	guarantee	party?			may be				
					interest	_				set-off				1
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Total